

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Appointment against the post of Accounts Clerk, Library Assistant and Data Entry Operator/Computer Operator in the District Judiciary of UT of Jammu & Kashmir, advertised vide Notification No. 01 of 2019 dated 10.01.2019.

ORDER

No. 780 of 2024/PSy

Dated 10-07-2024

Consequent upon the finalization of the selection process and preparation of select lists by the Selection Committee, constituted for the recruitment to the posts of Accounts Clerk, Library Assistants and Data Entry Operator/Computer Operator in the District Judiciary, UT of Jammu & Kashmir, advertised vide High Court Notification No. 01 of 2019 dated 10.01.2019, and the approval on the recommendation of the Selection Committee by Hon'ble the Chief Justice (Appointing Authority), the following candidates in order of merit are temporarily appointed and posted as Accounts Clerk in the Pay Grade (5200-20200+2400), Library Assistants in the Pay Grade (5200-20200+1900) and Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) in the District Judiciary of UT of Jammu & Kashmir:

KASHMIR DIVISION

ACCOUNTS CLERK :

(DISTRICT PULWAMA)

1. Sh. Rayees Ahmad Dar S/o Sh. Gh Qadir Dar R/o Flat No. 10, Dar Manzil, Dangarpora, Sonasamil, Pulwama is appointed temporarily as Accounts

Clerk in the Pay Grade (5200-20200+2400) and posted as such in the Court of Pr. District & Sessions Judge, Pulwama against the available vacancy.

(DISTRICT BUDGAM)

1. Sh. Naseer Ahmad Malik S/o Sh. Abdul Rehman Malik R/o Flat No. 43, Haripora Haran, Near Govt Higher Secondary School Soibugh, Budgam is appointed temporarily as Accounts Clerk in the Pay Grade (5200-20200+2400) and posted as such in the Court of Pr. District & Sessions Judge, Budgam against the available vacancy.

LIBRARY ASSISTANT :

(DISTRICT SRINAGAR)

1. Sh. Irfan Ahmad Hakak S/o Sh. Gulam Ahmad Hakak R/o 12, Sangeen Darwaza, Hawal, Srinagar is appointed temporarily as Library Assistant in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.

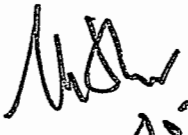
DATA ENTRY OPERATOR/COMPUTER OPERATOR :

(DISTRICT SHOPIAN)

1. Sh. Zubair Ahmad Mir S/o Sh. Ali Mohammad Mir R/o 60- Peer Mohalla, Alyalpora, Near District Fisheries Office, Shopian is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Shopian against the available vacancy.

(DISTRICT SRINAGAR)

1. Ms. Insha Bashir D/o Sh. Bashir Ahmad Sofi R/o 01, Dr. Ali Jan Road, Zoonimar, Near 4g Tower, Srinagar is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and


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posted as such in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.

(DISTRICT GANDERBAL)

1. Sh. Aabid Husain Rather S/o Sh. Ali Mohammad Rather R/o 559, Rather Mohalla Near Shah Sadiq Qalandar Chowk Watlar, Ganderbal is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Ganderbal against the available vacancy.

(DISTRICT BANDIPORA)

1. Sh. Ajaz Ahmad Hajam S/o Sh. Manzoor Ahmad Hajam R/o 126, Hajam Mohalla, Sumbal, Gund-I-Boon, Near Jamia Masjid, Bandipora is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Bandipora against the available vacancy.

(DISTRICT KULGAM)

1. Sh. Khursheed Hussain Bhat S/o Sh. Abdul Wahab Bhat R/o 001 Bhat Manzil, Awneera Road, Krewa Frisal Near BSNL Tower, Kulgam is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Kulgam against the available vacancy.


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JAMMU DIVISION

ACCOUNTS CLERK :

(DISTRICT KATHUA)

1. Ms. Sunita Kumari D/o Sh. Sunil Kumar R/o Jandralli Tehsil Basohli A/P Ward No 18, Swastik Niwas Near Police Family Quarters, Kathua is appointed temporarily as Accounts Clerk in the Pay Grade (5200-20200+2400) and posted as such in the Court of Pr. District & Sessions Judge, Kathua against the available vacancy.

LIBRARY ASSISTANT :

(DISTRICT JAMMU)

1. Ms. Deepika Gupta D/o Sh. Shashi Kumar Gupta R/o H. No. 28, Prabhu Niwas, Priyadarshni Lane, Patta Paloura, Jammu is appointed temporarily as Library Assistant in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.

DATA ENTRY OPERATOR/COMPUTER OPERATOR :

(DISTRICT SAMBA)

1. Sh. Sushil Kumar S/o Sh. Janak Raj R/o 82 Naran, Samba is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Samba against the available vacancy.

(DISTRICT JAMMU)

1. Ms. Shivali D/o Sh. Mohinder Singh Kotwal R/o H. No. 429, Colonel Colony, Talab Tillo, Bohri, Jammu is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and


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posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.

(DISTRICT REASI)

1. Sh. Sunit Kumar S/o Sh. Nasib Chand R/o 116- Ward No.12 Shiv Nagar Reasi is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Reasi against the available vacancy.

(DISTRICT RAMBAN)

1. Sh. Junaid Ahmed Kirmani S/o Sh. Mohd Amin Shah R/o 151- Khanpura, Zainhal, Banihal is appointed temporarily as Data Entry Operator/Computer Operator in the Pay Grade (5200-20200+1900) and posted as such in the Court of Pr. District & Sessions Judge, Ramban against the available vacancy.

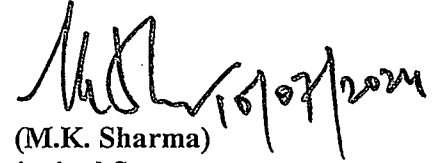
Note:-

- i) All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii) All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) In case the candidate fails to produce requisite qualification, the appointment of such candidate shall be deemed to be cancelled ab- initio.
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir. The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.


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v)

- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by this concerned Presiding Officer.

By Order.



(M.K. Sharma)

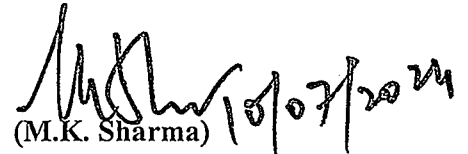
Principal Secretary to
Hon'ble the Chief Justice

No. 1010-1021/Psy-511

Dated:- 10-07-2024

Copy to the:

01. Registrar General, High Court of J&K and Ladakh, Srinagar.
02. Registrar vigilance, High Court of J&K and Ladakh, Srinagar.
03. Registrar Computers, High Court of J&K and Ladakh, Srinagar.
04. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
05. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
06. Secretary to Hon'ble Mr. Justice Sanjay Dhar.
.....for information of their Lordships.
07. Pr. District & Sessions Judge, Srinagar/ Bandipora/ Ganderbal/ Kulgam/ Shopian/
Pulwama/ Budgam/ Jammu/ Ramban/ Reasi/ Samba/ Kathua.
.....for information and necessary action.
08. Director information, UT of Jammu & Kashmir with the request to publish the
above Order in two Daily Newspapers, having wide circulation in the UT of J&K.
09. Central Project Coordinator e-Court, High Court of J&K and Ladakh, Srinagar for
uploading the same on the High Court website.
10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping
record of the same.
11. Office File.



(M.K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice